

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT)(Ins.) No. 1035 of 2020

IN THE MATTER OF:

Nidhi Rekhan

...Appellant

Vs.

M/s Samyak Projects Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Manish Kaushik, Advocate

For Respondent: Mr. Aman Anand, Advocate

ORDER

(Through Virtual Mode)

25.03.2021: Learned Counsel for the Respondent seeks and is granted two weeks' time to file the reply affidavit.

Rejoinder, if any, may be filed by the Appellant within one week thereafter.

Let the matter be fixed for '**Admission**' (**After Notice**) on **22nd April, 2021**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam